



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For filing written submissions	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
34	V. Mahesh. C.S.	Respondent.	
	Kartik - C Advocate VHVK Law Partners Ph: 886726 3960	Petitioner	

**ORDER**

Counsel for Petitioner is present. Counsel for Petitioner filed written submissions. PCS for Respondent Company is present. Matter is listed today for hearing basing on the letter addressed to the Tribunal by the PCS for Respondent Company. He is directed to file written submissions and also to submit arguments. Time granted as last chance, list it on 23/11/2017.

  
**Member (T)**

  
**Member (J)**